

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

114. Intervention Petition/34/2023

In

C.P.(IB)-4447(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.04.2024**

NAME OF THE PARTIES: IFCI Ltd

V/s.

Heera Construction Company Ltd.

Appearance

For Petitioner : Adv. Sumila Rawal i/b. OA Das

For Respondent: Adv. Abdullah Qureshi a/w. Adv. Samuel Abraham i/b.

Indialaw LLP

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Intervention Petition/34/2023

Ld. Counsel for the intervenor submits that the arguing counsel Mr. O. A. Das has recently undergone eye treatment and seeks an adjournment. At her request, list on **21.06.2024**. No further adjournment would be granted.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)